

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:184
ANSWERED ON:27.02.2007
CRIME AGAINST CHILDREN
Singh Shri Kirti Vardhan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) The date when the Central Monitoring Commission on crime against children was appointed ;
- (b) The number of times it met and the number of cases it enquired after being appointed ;
- (c) Whether any report has been submitted so far ;
- (d) If so, the details thereof ;
- (e) The action taken by the Government on this report; and
- (f) If not, the reasons therefore ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) No such Commission has been set up by the Ministry of Women and Child Development. However, the Ministry is in the process of constituting a National Commission for Protection of Child Rights which will look into all matters pertaining to children in a holistic manner.
- (b),(c),(d),(e)&(f) Does not arise.